NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P.(CAA) No. 9/NCLT/AHM/2017 with Gujarat High Court CA no. 472/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Icenet Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)		DESIGNATION	REPRESENTATION	SIGNATURE
1.	TANVISH BHATT	AD VOCATE	PETITIONER	2
2.	NISHA OJHA	ADVOCATE	PETITIONER	Mle

ORDER

Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Ms. Nisha Ojha i/b Wadia Ghandy & Co. present for Petitioner.

Affidavit filed by Learned Counsel for Petitioner stating that Chairman report filed before the Hon'ble High Court of Gujarat on 28th December, 2016.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.